

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1494**

**TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019/, MAGHA 23, 1940 (SAKA)**

**HUMAN TRAFFICKING**

**1494. SHRI N.K. PREMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it has come to the notice of the Government that human trafficking is going on in the country;**
- (b) if so, the number of cases of human trafficking reported during the last four years, State-wise and the details of action taken by the Union Government and the State Governments against the human trafficking;**
- (c) whether human trafficking has also been reported from Munambam, Kerala and if so, the details thereof;**
- (d) whether the Government has sought the report from the State Government of Kerala regarding the Munambam human trafficking and if so, the details thereof;**
- (e) whether the Government is aware that the coastal region of the country is being used for human trafficking; and**
- (f) if so, the action taken by the Government to strengthen the security in coastal region?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (f): State/UT wise number of human trafficking cases reported in the last four years are given in Annexure I. The latest published data pertains to the year 2016.**

**Kerala Police has informed that no human trafficking incident has been reported from Munambam, Kerala.**

**'Police' is a 'State' subject under Seventh Schedule to the Constitution of India and as such registration, investigation and prevention of crime of human trafficking are the responsibility of respective State Governments. However, the Ministry of**

**Home Affairs has issued various advisories to the States and UTs from time to time on preventing and combating human trafficking. These advisories are available at MHA's website: [www.mha.gov.in](http://www.mha.gov.in).**

**Further, the Government of India has a Coastal Security Scheme with the objective of strengthening infrastructure and capabilities of Coastal Police for patrolling and surveillance of coastal areas against infiltration, intrusion and other illegal activities including human trafficking.**

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**State/UT-wise cases of Human Trafficking reported during 2013 to 2016**

Sl. No.	State/UT	2013	2014	2015	2016
1	Andhra Pradesh	531	4	190	239
2	Arunachal Pradesh	2	39	11	2
3	Assam	149	105	183	91
4	Bihar	267	85	52	43
5	Chhattisgarh	53	80	65	68
6	Goa	28	32	30	40
7	Gujarat	78	60	383	548
8	Haryana	67	44	75	51
9	Himachal Pradesh	5	8	11	8
10	Jammu & Kashmir	2	2	2	0
11	Jharkhand	37	148	228	109
12	Karnataka	412	317	379	404
13	Kerala	195	5	23	21
14	Madhya Pradesh	53	41	49	51
15	Maharashtra	345	356	692	517
16	Manipur	22	39	1	3
17	Meghalaya	12	5	1	7
18	Mizoram	0	0	0	2
19	Nagaland	1	2	2	0
20	Odisha	106	765	73	84
21	Punjab	138	3	8	13
22	Rajasthan	130	464	1262	1422
23	Sikkim	0	0	0	1
24	Tamil Nadu	549	379	464	434
25	Telangana	0	176	606	229
26	Tripura	0	1	1	0
27	Uttar Pradesh	37	25	22	79
28	Uttarakhand	14	43	29	12
29	West Bengal	669	1768	2099	3579
30	A & N Islands	4	3	1	1
31	Chandigarh	6	12	22	1
32	D&N Haveli	2	0	0	0
33	Daman & Diu	6	7	1	7
34	Delhi UT	20	200	177	66
35	Lakshadweep	0	0	0	0
36	Puducherry	0	17	1	0
	<b>Total</b>	<b>3940</b>	<b>5235</b>	<b>7143</b>	<b>8132</b>

**Note: Data of Human Trafficking for the years 2013, 2014, 2015 and 2016 was collected from different sources.**